

North Eastern Region monitored under Delivery Monitoring Unit (DMU) is available on the website of the Ministry of Development of North Eastern Region. Completion of the ongoing infrastructure projects in these sectors is, *inter-alia*, dependent upon the allocation of adequate funds and the absorption capacity of the concerned states.

Funds for developmental projects in NER

2278. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state the funds allocated for the developmental projects in North Eastern Region during the last three years, year-wise, head-wise and State-wise?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE): The details of Plan funds allocated for the developmental projects in North Eastern Region through the Budget of Ministry of Development of North Eastern Region during the last three years are as follows:

Sl. No.	Scheme	Major Head	RE 2007-08 (Rs. cr.)	RE 2008-09 (Rs. cr.)	RE 2009-10 (Rs. cr.)
1	2	3	4	5	6
1.	Advertising & Publicity	2250	6.50	6.50	6.00
2.	Technical Assistance & Capacity Building	2250	12.00	12.50	13.00
3	Schemes of North Eastern Council	2552	83.25	73.95	72.95
		3601	425.75	470.55	470.55
		4552	91.00	79.50	79.50
		Total	600.00	624.00	623.00
4	NER Livelihood Project	2552	-	1.00	2.50
5	Development of Inland Water Transport in North East	3056	1.49	-	-
6	Grants from Central Pool of Resources for North Eastern Region and Sikkim	3601	636.00	650.00	700.00
7	Special Package for Bodoland Territorial Council	3601	100.00	100.00	50.00

1	2	3	4	5	6
8	NE States Road Project	3601	0.01	1.00	0.50
9	Projects under the Social and Infrastructure Development Fund [SIDF]	4552	--	60.00	85.00
10	Loans to North Eastern Development Finance Corporation Ltd	6885	60.00	60.00	60.00
		Total	1416.00	1515.00	1540.00

The Budgetary allocations for developmental projects of the Ministry of Development of North Eastern Region are not made on State-wise basis.

Pending projects of Maharashtra

‡2279. SHRI SANJAY RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Vavanthadi and Sondhyatola projects, Samini project, Assauli project, Dogargaon and Itsinagar irrigation projects of Bhandara and Gondia districts in Maharashtra, stick in the laws of Jhurpi forest for very long time, are pending with the Ministry;

(b) whether MIDC complex in Pawni Tehsil is not being constructed due to this Jhurpi forest law; and

(c) the steps being taken by Government to sanction the above projects at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) Out of the six projects indicated in the question, four have already been approved by the Ministry. Vavanthadi project was approved on 20.04.2010, Sondhyatola project on 15.09.1999, Assauli project on 18.09.2000 and Dogargaon on 22.06.2010. The proposals for Samini project and Itsinagar irrigation project have not been received in the Ministry.

(b) and (c) No such proposal has been received in the Ministry under the Forest (Conservation) Act, 1980.

‡Original notice of the question was received in Hindi.